

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 38

Dated Guwahati, the 23rd June, 2020

In partial modification of the earlier Notification No. 17 dated 22nd February, 2019, the Secretariat for Juvenile Justice matters for the assistance of the *Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh*, has been re-constituted with the following members to be headed by the Joint Registrar (Vigilance):

- 1) Jt. Registrar (Vigilance),
- 2) Shri Robert Lalpianga Nampui, SJA, Appointment Section,
- 3) Shri Manajit Das, SJA, Appointment Section,
- 4) Shri Ankush Bhuyan, SJA, C.A. to Registrar (Judicial),
- 5) Shri Anjan Jyoti Gogoi, SJA, Appointment Section,
- 6) Shri Sabir Sobhan Ahmed, SJA, Correspondence Section,
- 7) Shri Hitesh Das, Computer Assistant, Statement Section,
- 8) Shri Pranab Duarah, Systems Officer,
- 9) Court Manager, Gauhati high Court, Guwahati.

By Order,

Sd/- Raktim Duarah,
REGISTRAR GENERAL

Memo No. HC. III - 07/ 2015/ 13 95- 1414/ G, Dated Guwahati, the 23rd June, 2020.

Copy to:-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun, for information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Shri Kaushik Kumar Sharma, Jt. Registrar (Vigilance), Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the official website of the Gauhati High Court.*
7. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Judge, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice Songkhupchung Serto, Judge, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Nelson Sailo, Judge, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice Nani Tagia, Judge, Gauhati High Court, Guwahati.
12. Shri Robert Lalpianga Nampui, SJA, Appointment Section, Gauhati High Court, Guwahati.
13. Shri Manajit Das, SJA, Appointment Section, Gauhati High Court, Guwahati.
14. Shri Ankush Bhuyan, SJA, C.A. to Registrar (Judicial), Gauhati High Court, Guwahati.
15. Shri Anjan Jyoti Gogoi, SJA, Appointment Section, Gauhati High Court, Guwahati.
16. Shri Sabir Sobhan Ahmed, SJA, Correspondence Section, Gauhati High Court, Guwahati.
17. Shri Hitesh Das, Computer Assistant, Statement Section, Gauhati High Court, Guwahati.
18. Shri Pranab Duarah, Systems Officer, Gauhati High Court, Guwahati.
19. The Court Manager, Gauhati High Court, Guwahati
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

23-6-20
Aadhar
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